

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 6th April, 2015
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER**

**HON'BLE Prof. A.R. Yousuf
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR DIRECTIONS				
1.	R.A.No.3/2015 in Original Application No.328/2013 (PH) M.A No. 275/2015 & M.A No. 276/2015	Lokendra Kumar Vs. State of U.P. & Ors.	Mr. Ashok Kumar Sharma & Mr. C. Kannan, Advs. For the Applicant in R.A.No.3/2015 in Original Application No.328/2013 . Ms. Savitri Pandey, Adv. For R-1 to 6. Mr. Vikas Malhotra, Adv. For R-7. Mr. Anil Grover, AAG of Haryana for State of Haryana. Mr. Rajesh Pathak Adv.	
FOR COMPLETION OF PLEADINGS				
2.	Original Application No. 226/2014.	Centre for Human Rights Vs. Chief Secretary, Govt. of NCT of Delhi & Ors.	Mr. Rajhans Bansal & Ms. Jayshree Satpute, Advs. For the Applicant. Ms. Purnima Maheshwari & Mr. D.K. Singh, Advs. for R-1 & 2. Mr. Rajiv Bansal & Kush Sharma, Advs. for DDA. Mr. Balendu Shekhar & Mr. Vivek Jaiswal, Advs. For R-4. Mr. Dinesh Jindal, L.O. for DPCC	
3.	Original Application No. 227/2014.	Centre for Human Rights Vs. Chief Secretary, Govt. of NCT of Delhi & Ors.	Mr. Rajhans Bansal & Ms. Jayshree Satpute, Advs. For the Applicant. Ms. Purnima Maheshwari and Mr. D.K. Singh, Advs. For R-1 & 2. Mr. Mr. Rajiv Bansal & Kush Sharma, Advs. For DDA.	
FOR HEARING				
4.	Original Application No. 29/2013 & M.A No. 736/2013 & M.A No. 194/2014.	Giriraj Parikrama Sanrakshan Sansthan & Ors Vs. Department of Environment & Forests & Or s.	Mr. M.C. Mehta, Adv. for Applicant Mr. V.K. Shukla, AAG, U.P along with Mr. C.D. Singh, Adv. for R -1. Mr. V.K. Shukla, AAG, For R-2 & 3. Mr. Pradeep Mishra, Adv. for R – 4 Ms. Savitri Pandey, Adv. for R - 5 Mr. Vikas Malhotra, Adv. for R – 6 Mr. Rachit Mittal, Adv. (Local Commissioner)	
5.	Original Application No.453/2013 & M.A. No.1114/2013 & M.A.No.1115/2013.	Sh. Kalyan Bansingh & Ors. Vs. HIL Ltd. & Ors.	Mr. Rahul Choudhary, Ms. Pallavi Talware, & Mr. Ritwick Dutta, Advs. For the Applicant. Mr. Ankur Khandelwal, Adv. For R-1. Mr. B.V.Niren Adv. For R-2 & 5. Mr. Vivek Chib and Mr. Asif Ahmed, Advs. For R-3. Mr. Kumar Anurag Singh, Adv. for R-4.	

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